

CENTRAL ADMINISTRATIVE TRIBUNAL
JAI PUR BENCH

RANo. 18 of 1994

in

O.A.No.757 of 1992

Jaipur, this the day of April, 1994.

Hon'ble Mr Justice D.L.Mehta, Vice Chairman
Hon'ble Mr B.N.Dhondiyal, Member(A)

Bhagwan Swaroop Jajoria S/O Shri Ram Lal Raigar,
resident of House No.21/1146, Shisha Khan Regaran
Mohalla, Ajmer(Rajasthan).

..... Applicant.

(through Mr Hari Barath, Advocate).

vs.

1. Union of India through the Secretary,
Ministry of Communication, Govt. of India,
New Delhi.

2. The General Manager, Telecommunications, Raj.
Circle, Jaipur.

..... Non applicants.

ORDER(by circulation)

This Review application has been filed by
the applicant Shri Bhagwan Swaroop against
the decision of this Tribunal on 18.1.1994.
The applicant was appointed as Telegraphman(outdoor)
with effect from 28.4.1980. Disciplinary proceedings
were instituted against him but later he was
made to sign blank paper, which was treated
as his resignation. His grievance was that he had
never resigned and it was a case of fraud. The
applicant states that he is illiterate and was
considerably handicapped due to absence of
any advocate. These arguments were put forth
in the O.A. also.

The applicant has not come out with any case
that there is an error apparent on the face of
the judgment and the review application is hereby

rejected.

(B.N.Dhondiyal)

D.L.Mehta
(D.L.Mehta)